

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 36/RP/2016

Subject : Review of Commission's order dated 27.6.2016 in Petition No. 270/GT/2014 regarding approval of generation tariff of Simhadri Super Thermal Power Station, Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019.

Date of hearing : **29.9.2016**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Ltd.

Respondents : APEPDCL & 3 Others

Parties present : Shri Ajay Dua, NTPC
Shri Neeraj Kumar, NTPC
Shri R. K. Sood, NTPC
Shri A.K. Bishoi, NTPC
Shri Nishant Gupta, NTPC
Shri Rohit Chhabra, NTPC
Shri B. S. Rajput, NTPC
Shri Rajeev Choudhary, NTPC
Shri Bhupinder Kumar, NTPC

Record of Proceedings

During the hearing, the representative of the petitioner mainly submitted that there is error apparent on the face of the order on the issue of disallowance of expenditure of ₹280 lakh incurred towards augmentation of fire fighting system. He further submitted that CISF is a statutory authority and the letter dated 15.7.2014 of the Deputy Commandment is statutory in nature. He accordingly prayed that the expenditure incurred may be allowed under Regulation 14 (3) (iii) of the 2014 Tariff Regulations as the same is in terms of compliance with the existing law.

2. None appeared on behalf of respondents.
3. The Commission after hearing the representative of the petitioner, reserved its order in the petition.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

